

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati, the 23rd December, 2021

NO.HC.VII-100(Pt.-VIII)/2010/7128/A#### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **Virtual Training Programme(s)** through Video Conferencing to be held in the month of January and February, 2022, organised by the National Judicial Academy, Bhopal as shown below:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Tentative Nominations	Mobile No.	Email ID
1.	P-1277	15-01-2022 to 16-01-2022 Regular	National Seminar for Principal District & Sess. Judges and Additional District Judges on Psychosocial Adjustments and Stress Management.	Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei	9436140907	tquite5@gmail.com
				Smti. Tucuno Vamuzo, District & Sessions Judge, Mon	9436818207	tucunovamuzo@gmail.com
2.	P-1278	22-01.2022 to 23-01-2022 Regular	Refresher Course for Family Court Judge	Shri Pratim Kumar Bora, Principal Judge, Family Court, Barpeta	9954081472	pkbora@gmail.com
				Smti Roushan Ara Rahman, Principal Judge, Family Court, No.2, Kamrup(M), Guwahati	9435358355	rahman.rousan@gmail.com
3.	P-1279	29-01-2022 to 30-01-2022 Regular	National Seminar for Principal District & Sessions Judges on ICT Reforms for Effective Administration of Courts	Shri Raktim Duarah, District & Sessions Judge, Nagaon	9864034649	raktimduarah@gmail.com
				Smti. Aparna Ajitsaria, District & Sessions Judge, Dibrugarh	9864095356	aparna.ajitsaria@gmail.com
4.	P-1283	19-02-2022 to 20-02-2022 Regular	Workshop for Principal District & Sessions Judges on Adjudicating Terrorism Cases	Shri Pranjal Das, Special Judge, CBI & NIA, Assam	8134033109	pdas.law@gmail.com
				Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur	8132921146	inalozhimomi@gmail.com
5.	P-1284	19-02-2022 to 20-02-2022 Regular	Refresher Course for Additional District & Sessions Judges	Shri Joydev Koch, Addl. District & Sessions Judge, FTC, Abhayapuri	9435377552	joydevkoch123@gmail.com
				Shri Kaushik Kumar Sharma Addl. District & Sessions Judge, Kamrup, Amingaon	9859294956	kaushikksharma123@gmail.com

The aforesaid Judicial Officers are directed to attend the respective virtual training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/7129-7143/A,Dated:23-12-2021
Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Registrar (Vigilance /Admin.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima
(He is requested to inform the nominated Judicial Officer(s) accordingly.)
5. The District & Sessions Judge / Principal District & Sessions Judge, Dibrugarh / Nagaon / Lunglei / Mon / Dimapur
(He/She is requested to attend the training programme accordingly.)
6. The District & Sessions Judge, Bongaigaon / Kamrup
(He/she is requested to inform the nominated Judicial Officer(s) under his/her control accordingly.)
7. Shri Pranjal Das, Special Judge, CBI & NIA, Assam.
8. Shri Pratim Kumar Bora, Principal Judge, Family Court, Barpeta.
9. Smti Roushan Ara Rahman, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati.
10. Shri Joydev Koch, Addl. District & Sessions Judge, FTC, Abhayapuri.
11. Shri Kaushik Kumar Sharma, Addl. District & Sessions Judge, Kamrup, Amingaon.
12. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
13. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
23.12.21
REGISTRAR (JUDICIAL)